

SRIKAKULAM DISTRICT WORKSHOP-III DATED: 15.12.2019.

CHAIR PERSON:	NODAL OFFICER
Hon'ble Sri Justice Ch.Manavendranath Roy, Judge, High Court of Andhra Pradesh, and Administrative Judge of Srikakulam District.	Smt.M.Babitha, Principal District Judge.

SUBJECT: Declarations and Injunctions.

TOPICS:

01. Scope and ambit of relief of Declaration under section 34 of Specific Relief Act.
02. Effect of Claim of Adverse Possession in Declaratory Suits;
03. Perpetual Injunction – When granted and when refused
04. Principles of Mandatory injunction.

Sessions	Timings	Chosen Topic	Proceedings	
I	10.30 A.M to 11.45 A.M	Scope and ambit of relief of Declaration under section 34 of Specific Relief Act.	Paper Presentation (Smt.B.Jyotsna, Junior Civil Judge, , Amadalavalasa)	Chaired by Hon'ble Sri Justice Ch.Manavendranath Roy
			Interaction by the Participants	
II	11.46 A.M to 01.15 P.M	Effect of Claim of Adverse Possession in Declaratory Suits;	Paper Presentation (Sri K.Prakash Babu, Junior Civil Judge, Kotabommali)	Chaired by Hon'ble Sri Justice Ch.Manavendranath Roy
			Interaction by the Participants	
III	2.00 P.M to 3.30 P.M	Perpetual Injunction – When granted and when refused	Paper Presentation (Sri M.Suneel Kumar, Senior Civil Judge, Sompeta)	Chaired by Hon'ble Sri Justice Ch.Manavendranath Roy
			Interaction by the Participants	
IV	3.31 P.M to 5.00 P.M	Principles of Mandatory injunction	Paper Presentation Sri Shaik Inthiaz Ahamed, VI Additional District Judge, Sompeta.	Chaired by Hon'ble Sri Justice Ch.Manavendranath Roy
			Interaction by the Participants	


**Principal District Judge,
Srikakulam.**


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TODAY'S PROGRAMME

<u>Chair Person</u>	<u>Nodal Officer</u>
Hon'ble Sri Justice Ch.Manavendranath Roy, Judge, High Court of Andhra Pradesh at Amaravathi and Administrative Judge of Srikakulam District.	Smt.M.Babitha, Principal District Judge, Srikakulam.

VENUE: DISTRICT COURT CONFERENCE HALL PREMISES.

- 1) Inviting Dignitaries on to the Dias by **Sri V.S.Anjaneya Murthy,**
I Additional District Judge, Srikakulam at 10-30 AM.
 1. Hon'ble **Sri Justice Ch.Manavendranadh Roy Garu,** Judge, High Court of Andhra Pradesh at Amaravathi and Administrative Judge of Srikakulam District.
 2. **Smt.M.Babitha, Principal District Judge, Srikakulam.**
 - 2) Reading profile of Hon'ble Sri Justice **Ch.Manavendranath Roy,**
Judge, High Court of Andhra Pradesh at Amaravathi and Administrative Judge of
Srikakulam District.
- By**
- Smt.P.Annapurna,** Judge, Family Court-cum-III Additional District Judge,
Srikakulam.
- 3) Inaugural address by **Smt.M.Babitha,** Principal District Judge, Srikakulam.
 - 4) Inaugural remarks by **Hon'ble Sri Justice Ch.Manavendranath Roy Garu,**
Judge, High Court of Andhra Pradesh at Amaravathi and Administrative Judge of
Srikakulam District.


**Principal District Judge,
Srikakulam.**